

- (a) whether it is a fact that the Heavy Engineering Corporation Limited (HECL) Plant in Jharkhand is in sick condition and it needs to be revived;
- (b) if so, the details of the initiatives being taken by Government for the revival of HECL; and
- (c) whether Government is working on a plan to bring this plant under the control of Department of Atomic Energy to improve the condition of HECL, if so, by when and if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Government has not finalized any scheme for revival of HEC. However, Government has approved the transfer of 675.43 acres of HEC land to the Government of Jharkhand to raise ₹ 742.98 crore for liquidation of statutory dues and other liabilities.

- (c) Government has not decided the transfer of HEC to Ministry of Atomic Energy.

Transfer of BHEL-EML, Kasargod plant to Kerala Government

73. SHRI ELAMARAM KAREEM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the status of the transferring of operations of Bharat Heavy Electrical Ltd. (BHEL)-Electrical Machines Ltd. (EML) Plant in Kasargod to Kerala Government;
- (b) the reason for prolonged delay in finalising draft MoU submitted after the tripartite consultation between BHEL, Central Government and Government of Kerala;
- (c) whether it is a fact that the Central Government is delaying take over requests of Kerala Government with regard to CPSUs which have been decided to be sold or privatised by the Centre; and
- (d) details of the status of other CPSUs which the Kerala Government has informed of its willingness to take over?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) Sir, Government of Kerala has agreed to take over BHEL's 51% stake in BHEL-EML. Thereafter, as per the laid down procedure in General Financial Rules and the extant guidelines, transfer of assets is being processed.

(d) Union Cabinet, had on 30.11.2016, accorded 'in principle' approval for the transfer of Palakkad Unit of Instrumentation Limited to the Government of Kerala (GoK). A tripartite memorandum of understanding has been signed by Government of India, Government of Kerala and Instrumentation Limited defining the modalities of transfer of Palakkad Unit to the Govt. of Kerala.

Slow down in industry sector

†74. SHRI VISHAMBHAR PRASAD NISHAD:
CH. SUKHRAM SINGH YADAV:
SHRIMATI CHHAYA VERMA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that a decline on a large scale is being registered in various industries in the country;
- (b) if so, the details thereof for the last three years;
- (c) whether it is also a fact that policy and administrative support is not being extended to the industries on realistic term due to which industries are not able to flourish and their production is going down;
- (d) the reasons causing shortfalls in the production of the industries; and
- (e) the details of steps taken to address this issue?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Sir, no large scale decline has been registered in industries in country. Some sectors have registered positive growth while some have registered negative growth. The data in this respect is given in Statement (*See below*).

(c) No Sir.

(d) Some sectors have reported cyclical slowdown in global economies as the cause of slowdown.

(e) Government has taken several steps, such as, reduction in Corporate Tax, funds released to PSU banks, linking of repo rate to interest charged for vehicle purchased etc.

†Original notice of the question was received in Hindi.